Annexure–7

Name of the corporate debtor: **SANWARIA CONSUMER LIMITED** **Date of commencement of CIRP:** **29.05.2020** **List of creditors as on:** **03.03.2021**

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Dy. Commissioner of Income Tax 4(1) Bhopal	Central Government		10.06.2020	709,054,631	-	Operational debt	NIL	NIL	NO	NIL	NIL	NIL	NIL	709,054,631	NIL
2	Regional Provident Fund Commissioner, Bhopal (Mandideep)	State Government		27.10.2020	6,951,759	6,951,759	Operational debt	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL	NIL
3	Regional Provident Fund Commissioner, Bhopal (Itarasi)	State governement		27.10.2020	6,833,664	6,833,664	Operational debt	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL	NIL
					722,840,054	13,785,423										